

CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chandralok Building, 36, Janpath, New Delhi -110 001

☎: 011-23353503/23753918

No. 20/2013/CERC/Fin(Vol-I)/Tariff Reg.

Date: 24th July, 2013

PUBLIC NOTICE

Subject : Terms and Conditions of Tariff for the tariff period commencing from 1.4.2014.

The Central Commission invited comments/suggestions from members of the public, various players in the electricity industry and other stakeholders on the Approach Paper for laying down the terms and conditions of tariff for the control period from 1.4.2014 to 31.3.2019 vide Public Notice No. 20/2013/CERC/Vol-I/Tariff Reg. dated 25th June, 2013. The Comments/suggestions were to be submitted by **24.07.2013**.

2. Representations have been received from several stakeholders for extension of due date for submission of comments/suggestions.

3 In consideration of the requests, the last date for submission of comments/suggestions on the approach paper is extended up to **14.08.2013**.

(-Sd-)

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